

BENCH-I

Mentioning

Pan over

(8)

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

C.P(IB) No.446/KB/2017

Present: Hon'ble Member (J) Shri Vijai Pratap Singh
Hon'ble Member (J) Shri Jinan K.R

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 21st September 2017, 10.30 A.M

Name of the Company		Shreeshyam Metaliks Pvt.Ltd. -Vs- Concast Steel & Power Ltd.	
Under Section		9 IBC	
Sl. No.	Name & Designation of Authorized Representative (IN CAPITAL LETTERS)	Appearing on behalf of	Signature with date

- | | | |
|-------------------------------|------------------------|---|
| 1. AKHILESH KUMAR SHRIVASTAVA | } OPERATIONAL CREDITOR | } |
| ADV | | |
| 2. KANISHK KHETAN, ADV | PETITIONER | } |
| 3. x.pale xuy, adv | Respondent | |
| 4. Tishnu Chaudhary, adv | Respondent | |
| 5. Noelle Banerjee, adv | Respondent | |

Kanishk Khetan

21/09/17

x.pale xuy

S.No. 8- CP (IB) No.446/KB/2017 – Shreeshyam Metaliks Pvt. Ltd.
Vs. Concast Steel & Power Ltd.

ORDER

Ld. Counsels for the Petitioner (Operational Creditor) and Ld. Counsels for the Respondents are present. The case is listed on mentioning.

On prayer made by both sides, case is adjourned.

Listed on 3rd October 2017.


(Jinan K.R.)
Member (J)


(Vijai Pratap Singh)
Member (J)